

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(IBC)/06/KOB/2023
SECTION	SEC. 7 IBC
NAME OF PARTIES	DHANLAXMI BANK LTD V/S JATAYUPARA TOURISM PVT LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	KARUNAKARAN & ASSOCIATES.
RESPONDENTS ADVOCATE/ PROFESSIONAL	SANKAR P PANICKER, SIDHARTH A MENON, MUHAMMED ALJUQ A, V AJAKUMAR.

22 March 2024

O R D E R

IA(IBC)/188/KOB/2023 in CP(IBC)/06/KOB/2023

Learned counsel Mr. Sankar P Panikar appears physically on behalf of the applicant. R1 is represented physically by Learned Counsel, Mr. C K Karunakaran. R2 is represented virtually by learned counsel, Mr. Sidharth A Menon.

At the request of the parties, list this matter for further consideration on **02.04.2024.**

CP(IBC)/06/KOB/2023

List this matter for further consideration on **02.04.2024.**

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**